

19.11.01Hon Mr C S Chaddha, AM

Sri KS Saxena for the applicant.

Sri AV Srivastava for the respondents.

Sri KS Saxena states that the respondents have assured the applicant that his case for compassionate appointment shall be considered as proof thereof Annexure CA2 has been filed with the CA. He seeks permission to withdraw the OA as not-pressed. Permission is granted. The OA is dismissed as not pressed.




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